

SPECIAL BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/117(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	M S B PROGATISIL BHUMI SANGRAHA PROPERTIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv. : For Applicants

ORDER

1. Ld. Counsel for the Applicants present.
2. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**